

Co-Accused detail given on separate Sheet

Filing no.A.B.A -8491/2020

Prakash Kerketta

Versus

The State of Jharkhand

Advocate for Petitioner

Sri Pawan kumar pathak

Defects

- (i) N.B.P.S case nomenclature may be verified at opening para of Impuned order
- (ii) Name of Infomant at first line of pg 14 may be verified from its original.